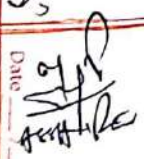
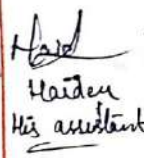




S No	Date of Receipt of Appl.	Date of Deposit of Stems	Preparation of copy	Date of issue of copy	Name of the Applicant	Subject	Value of Stems	Purpose	Signature
97	16/1/20 ASMMR 16/1/20	16/1/20	16/01/20	16/01/20	Applicant Janak Singh	certified copy of judgement order dated on 08-11-20, police report along with statements of witnesses and bank statement in case title Sushma Devi vs Janak Singh U/S 156(3) Cr.P.C.	Rs 100/-	For Record	[Signature]
98	09-01-20	10-01-20	10-01-20	11-01-20	Through Applicant Sushetal Abrol	certified copy of order dated 08-01-20 in case title Gopal Keshwan vs Sushetal Abrol U/S 138 N.I Act.	Rs 10/-	For Record	[Signature]
99	09-01-20	10-01-20	10-01-20	11-01-20	Through Applicant Sushetal Abrol	do in case title Rajesh Grand -otra vs Sushetal Abrol	Rs 10/-	For Record	[Signature]
100	20-01-20	22-01-20	22-01-20	23-01-20	Through Counsel Subir Gaudhra (Adv) Reviewed by Subir Gaudhra	certified copy of orders dt. 26-11-18, 23-10-18, 07-06-19, 25-06-19, 02-07-19, 30-10-18, 08-11-19 and 07-01-20 in case title [unclear] vs [unclear]	Rs 80/-	For Record	[Signature]
					Applicant	U/S 15 & 16 of PW Act.			

101	27/01/19	27/01/19	27/01/19	27/01/19	27/01/19	Karnail Singh s/o Sher Singh R/o Tulli Teh. Chassana Distt. Reasi	Certified copy of the order award judgement decreed dt. 27-01-20 in case title Karnail Singh v/s Nareesh Kumar	RS 40	For Record	27/01/19
102	29/01/20	29/01/20	03/01/20	03/01/20	05/02/20	Through counsel Shalinder Bhadwal Adv.	Certified copy of challan and PIR in case title State v/s Mohd Imran U/S 279/337 IPC.	RS 70	For Record	05/02/20
103	05/02/20	5/02/20	5/02/20	5/02/20	5/02/20	Through Applicant Kamlesh Kumari w/o Kashmir Singh R/o Gyan Moha Reasi	Certified copy of recorded statement of Kamlesh Kumari w/o Kashmir Singh dt 01-02-2020 in case titled State v/s Raj Singh, U/S 354, 323, 504, 506, RPC	RS 100	For Record	05/02/20
104	10-02-20	10-02-20	10-02-20	10-02-20	10-02-20	Through Counsel Deepak Panotra	Certified copy of statement recorded on 10-02-20 of Badname Devi w/o Indar Singh, in case title State v/s Navran Singh U/S 354 RPC	RS 40	For Record	10-02-20

S.No Date	Date of Receipt of Application	Date of Deposit of Stamp	Preparation of Copy	Date of issue of copy	Name of the applicant	Subject	Value of Stamp	Purpose	Signature Date
105 11/2/20	11/2/20	12/2/20	11/2/20	11/2/20	Through Counsel Ajay Salatia (Adv.)	Certified copy of order dt. on 08-02-2020 in case titled Soema Rani v/s Neelb Chand, U/s 12 of D.V. Act.	Rs 10/-	For Record	 Date 11/2/20
106 12/2/20	12/2/20	12/2/20	12/2/20	12/2/20	Through Counsel Gulshan Singh (Adv.)	Certified copy of order dt. 12-02-20 and FIR in case titled State v/s Chaman Lal, U/s 451/323 504/506 RPC.	Rs 40/-	For Record	 Date 12/2/20 Haider Haider His assistant
107 19/2/20	19/2/20	19/2/20	19/2/20	19/2/20	Through Counsel Gulshan Singh (Adv.)	Certified copy of order date on 12-2-20 and FIR copy in case titled State v/s Chaman Lal U/s 451/323/504/506 RPC	Rs 40/-	For Record	 Date 19/2/20 Haider
108 19/2/20	19/2/20	20/2/20	20/2/20	20/2/20	Through Counsel Anil Singh (Adv.)	Certified copy of order dated on 19-02-20 in case titled State v/s Menoj Kishan Tous, U/s 512 CrP.	Rs 10/-	For Record	 Date 19/2/20 Received

109 27/02/20	27/02/20	27/02/20	27/02/20	27/02/20	Through counsel M.S. Mir Adv.	Certified copy of order / judgment dated on 22-11-19 in case title Shakeel Ahmed v/s Shehraj Akhter, in the matter of:- Suit for restoration of conjugal rights	Rs:- 160	For Record	
110 10-03-20	10-03-20	14-03-20	14-03-20	14-03-20	Through counsel Supriya Gandotra (Adv)	certified copy of FIR, challan and post-mortem Report in case title State v/s Uttam Singh, U/s 27A, 304-A IPC	Rs 130/-	For Record	Not Received
111 13/3/20	13/3/20	14-3-20	14-03-20	14-03-20	Through counsel Supriya Gandotra (Adv)	certified copy of stay order passed on 04-06-2015 in case title Chirum Singh v/s Khan Mohd.	Rs 20/-	For Record	Not Received
112 13-3-20	13/3/20	13/3/20	13/3/20	13/3/20	Through counsel Shalinder Bhardwaj (Adv)	Certified copy of order / judgment dated on 13-3-20 in case title Ravinder Singh v/s Harpreet Kaur	Rs 60/-	For Record	
113 14/3/20	19/3/20	20/3/20	20/3/20	20/3/20	Through A.P.P Gurpreet Kaur	certified copy of all statements of witnesses of P.W. and order dt. 12-03-16 and 04-12-19 in case title State v/s Ravinder Kumar			For Record

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S. No	D. of Receipt of App	D. of Deposit of Item	Part. of Copy	D. of issue of Copy	Name of the Applicant	Subject	Value of Item	Purpose	Signature
114 09/6/20	9/6/20	9/6/20	10/6/20	10/6/20	Through ASI Shoqat Hussain ASI Belt No: 836218 EXJ P/S Arwal	Certified copy of statement recorded u/s 164 - CrPc of Rita Devi w/o Kamal Singh R/O Baldanoo Teh. Thakurkote Distt. Reasi	Exemption	For Record	 SHH
115 09/6/20	9/6/20	Exemption	10/6/20	10/6/20	Through ASI Mohd Akram 845571 EXJ	Certified copy of statement recorded u/s 164 - CrPc of Chandni Devi w/o Shambheer Singh R/O Gyan Mochi, Teh and Distt. Reasi.	Exemption	For Record	
116 17/06/20	17/6/20	Exemption	17/6/20	17/6/20	Through SI Mohd Amir Belt No. 825791 EXJ P/S Arwal	Certified copy of statement recorded u/s 164 - CrPc of Zareena Bano, w/o Mohd Habib R/O Pathian, Teh Thurua Distt. Reasi.	Exemption	For Record	

SAATHI
HOTELBOOKING